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HIGH COURT OF TRIPURA

A_G_A_R_T_A_L_A

WP(C) (HC) No.03 of 2021

For Petitioner(s) : Mr. S. Lodh, Advocate.

For Respondent(s) : Mr. Ratan Datta, Public Prosecutor.

HON'BLE THE CHIEF JUSTICE MR. INDRAJIT MAHANTY

HON'BLE MR. JUSTICE S.G. CHATTOPADHYAY

O_R_D_E_R

16/11/2021

(Indrajit Mahanty, CJ)

This is a petition seeking issue of writ of habeas corpus for recovery of a minor daughter of the petitioner who is alleged to have been kidnapped on 08.09.2021. It appears that a criminal case has been registered in the West Agartala Women Police Station bearing case No.2021 WAW 067 on 09.09.2021 under Sections 366-A, 212, 109 and 34 of IPC.

Learned counsel for the State submits the progress report of investigation in the matter and we find from the detailed report that various steps have been taken to locate the missing child. It appears that in course of investigation the IO has ascertained that the alleged victim has been taken to Bangladesh and necessary steps have been taken by the police authorities with their counterparts at Bangladesh to take necessary steps for speedy recovery of the alleged victim. It is stated in the petition that the alleged victim's date of birth is 22/04/2005 as available from the

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birth certificate at Annexure-1. So, clearly *prima facie* the alleged victim appears to be a minor and, therefore, it is essential that all steps be taken for ensuring her recovery at the earliest. In this respect, this Court also authorizes the police authorities to make a request to the Indian High Commission at Bangladesh to take follow-up action with the concerned police station and take all necessary steps to assist the Bangladesh police authorities in effecting recovery of the minor.

List the matter on **14th December, 2021**. Further status report shall be filed and in the event the minor girl is located in the meantime, she shall be produced before the Magistrate Court and her statement under Section 164 Cr.P.C shall also be recorded. The progress report submitted by the learned Public Prosecutor is taken on record.

(S.G. CHATTOPADHYAY), J

(INDRAJIT MAHANTY), CJ